

Central Administrative Tribunal, Principal Bench

O.A.No.1574/96

12

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 4th day of March, 1997

Shri Gautam Kumar  
r/o 656, Sector VII  
M.B.Road, PushpVihar  
New Delhi - 110 017. Applicant

(None for the applicant)

Vs.

1. Union of India, through  
Director  
Directorate of Estates  
Nirman Bhawan  
New Delhi - 110 011.

2. Estate Officer  
Directorate of Estate  
Nirman Bhawan  
New Delhi - 110 011. Respondents

(By Shri R.V.Sinha, Advocate)

O R D E R (Oral)

It is noticed that the none had appeared for the applicant on the last three occasions, namely, 19.2.1997, 03.2.1997 and 30.1.1997. Today also none has appeared on behalf of the applicant even on the second call. In view of this position, the OA is dismissed for default and non-prosecution.

R.K.Ahooja  
(R.K.AHOOJA)  
MEMBER(A)

/rao/